

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

ORDER SHEET

COURT NO. : 1

10.09.2021

M.A./350/869/2019

O.A./350/937/2014

M.A./350/311/2020

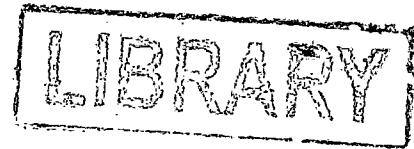
(RE-CALLING OF THE ORDER)

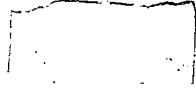
ITEM NO:14

FOR APPLICANTS(S) Adv. : Mr. C. Misra

UPAIN CHANDRA SHARMA
-V/S-
EASTERN RAILWAY

FOR RESPONDENTS(S) Adv.: Ms. C. Mukherjee



Notes of The Registry	Order of The Tribunal.
	<p>Heard ld. counsel for both sides.</p> <p>2. This M.A 350/869/2019 has been filed seeking recalling of the order dated 09.09.2019, passed in O.A., which was dismissed for default.</p> <p>We have gone through the grounds on which the restoration has been sought for and we are satisfied that the order dated 09.09.2019 can be recalled and the OA can be restored to its original file and position.</p> <p>3. Accordingly, M.A 869/2019 is allowed. The order dated 09.09.2019 is recalled and the O.A is restored to its original file and position.</p> <p>4. List the O.A on 16.12.2021. It is made clear that no further adjournment shall be granted in the matter.</p> <div style="text-align: center;">  (DR. NANDITA CHATTERJEE) MEMBER(A) </div> <div style="text-align: right;">  (BIDISHA BANERJEE) MEMBER (J) </div> <p style="text-align: center;">ss</p>